Title: The Minister of State in the Ministry of Agriculture laid a statement regarding status of implementation of the recommendations contained in the 8th and 19th Reports of the Standing Committee on Agriculture on Demands for Grants (2010-11), pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): On behalf of Shri Sharad Pawar, I beg to lay the statement on the status of implementation of Observations / Recommendations contained in the (wherein Reply of the Government is given) and Nineteenth Report (wherein Further Reply of the Government is given) of Standing Committee on Agriculture in pursuance of the direction 73 A of the hon. Speaker, Lok Sabha, issued *vide* Lok Sabha Bulletin - Part-II dated September 01, 2004.

The Standing Committee on Agriculture has examined the Demands for Grants of the Ministry of Agriculture, Department of Agricultural Research and Education (DARE) for the year 2010-11 and presented their Eighth Report (wherein Reply of the Government is given) and Nineteenth Report (wherein Further Reply of the Government is given). The Department has furnished the Replies as well as Further Replies of the Government to all the Observations / Recommendations in the Action Taken Report.

All the Observations / Recommendations of the Committee have been considered. The details of Recommendations/ Comments of the Committee and Action taken by the Government alongwith present status, which have already been communicated to Parliamentary Committee, are given in the Annexure which is laid on the table of the House.